

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-220(ND)2020**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2020.**

**NAME OF THE COMPANY: MN Ventures Private Limited V/s. M/s. HFCL  
Satellite Communications Limited**

**UNDER SECTION 7 of IBC Code,2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. R.K. Gupta, Ms. Swaralipi Deb Ray, Advocates for  
the Petitioner

**ORDER**

Notice to the Corporate Debtor vide all modes including through the  
process of this Bench, returnable on 23<sup>rd</sup> January, 2020. Affidavit of service be  
filed. Corporate Debtor be served through its director as well.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**